## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3059 ANSWERED ON:24.04.2012 BUGGING CASES Shekhar Shri Neeraj;Singh Shri Yashvir

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of bugging have been reported in the offices of Ministers of Union Government during the last two years;
- (b) whether the Government has conducted any inquiry in this regard;
- (c) if so, the details and the outcome thereof;
- (d) the details of persons found guilty of bugging and the action taken against them; and
- (e) the action taken by the Government to check such cases in future?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No case of bugging has been detected in the offices of Ministers of the Union Government in the last two years.
- (b) to (e): An enquiry was made to detect the sticky substance found stuck at few places in the office of Union Finance Minister in the year 2010. Chemical/ forensic analysis revealed that the substance contained contents comparable with the contents of chewing gum. Physical examination did not reveal any signs or marks suggestive of any device having been attached thereto. Electronic sweeping exercises to detect bugging devices are regularly undertaken in all important Government offices. So far, during these exercises no devices have been detected.